

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the 25th August, 2015

No.HCM-II/148/2015-Estt/ : In terms of resolution adopted at the Chief Justices' Conference held in April, 2015, Hon'ble the Chief Justice has been pleased to constitute Arrears Committee for the High Court with the following members:

1. Hon'ble Mr. Justice T. Nandakumar Singh, Sr.Puisne & Administrative Judge, High Court of Meghalaya.
2. Smti. B. Giri, MJS, Registrar General, High Court of Meghalaya.
3. Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya.

By Order,

REGISTRAR GENERAL

Memo No.HCM-II/148/2015-Estt/2484A

Dated Shillong the 25th August, 2015

Copy to:-

1. The Registrar-cum-Head Private Secretary attached to Hon'ble the Chief Justice, High Court of Meghalaya Shillong.
2. The Joint Registrar-Cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya Shillong.
3. The PS to Honble Mr. Justice T. Nandakumar Singh for kind information of his Lordship.
4. The PS to Honble Mr. Justice S. Ranjan Sen for kind information of his Lordship.
5. The PS to Registrar General, for information.
6. The Special Secretary to the Government of Meghalaya, Law Department, Shillong, for kind information.
7. Shri. Albert W. Lanong, Jt. Registrar-Cum-OSD, for information.
8. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Tura/Nongstoin/Williamnagar for information.
9. The Member Secretary, MSLSA, Shillong, for kind information.
10. The System Analyst, High Court of Meghalaya at Shillong for uploading the Notification on the Official Website.
11. Office File.

REGISTRAR GENERAL